

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1475
ANSWERED ON 09/12/2025**

NATIONAL SOCIAL ASSISTANCE PROGRAM

1475. Dr. K Sudhakar:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount of funds released and utilised under the Old Age Pension Scheme of the National Social Assistance Programme (NSAP) during each of the last five years, State-wise including Karnataka;**
- (b) the separate allocation and release of funds for Scheduled Caste (SC) and Scheduled Tribe (ST) beneficiaries since the year 2021–22, State-wise including Karnataka;**
- (c) whether the Government has evaluated the variation in State/UT top-up amounts under the NSAP Old Age Pension Scheme and if so, the details thereof;**
- (d) the total number of beneficiaries (male/female) of the Old Age Pension Scheme, State-wise including Karnataka and category-wise (SC/ST/Others);**
- (e) the timeline for disbursement of pensions to beneficiaries and whether delays have been reported and if so, the details thereof; and**
- (f) the number of beneficiaries still paid through manual or offline means and the timeline for achieving 100% DBT integration?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Funds released under the Old Age Pension Scheme of the National Social Assistance Programme (NSAP) during the last five years, state-wise including Karnataka are given at Annexure-I.

(b): Funds released for Scheduled Caste (SC) and Scheduled Tribe (ST) beneficiaries under NSAP since FY 2021–22, state-wise including Karnataka are given at Annexure-II.

(c): As per Constitution of India, both the Central Government and States/ UTs have the responsibility for working in tandem in rolling out a comprehensive social security framework for the country. Accordingly, the States/ UTs are encouraged to provide top up of at least an equivalent amount to the assistance provided by the Central Govt. so that the beneficiaries could get a decent level of assistance. At present, the States/UTs are adding Top up amounts ranging from Rs. 50 to Rs. 3800 per month per beneficiary under old age pension scheme. Details of amount of top-up being paid by States/ UTs are at Annexure-III.

(d): The number of male and female beneficiaries (based on digitized beneficiaries on NSAP-PPS Portal or State cap of number of beneficiaries, whichever is less) and category-wise number of beneficiaries (on the basis of State/UT Ceiling/Cap) under the Indira Gandhi National Old Age Pension Scheme, State-wise including Karnataka are given in Annexure-IV.

(e): As per NSAP guidelines, responsibility of implementation of NSAP schemes, identification/verification of beneficiaries, disbursement of pension to beneficiaries, stoppage of pension, annual verification of beneficiaries lies in the hand of States/UTs.

(f): To foster transparency and swiftness in transactions, NSAP pension schemes are included under Direct Benefit Transfer (DBT) schemes. At present, almost all States/ UTs are DBT compliant except Andhra Pradesh and Nagaland. In Andhra Pradesh, pension is disbursed to NSAP beneficiaries at doorstep in cash through biometric authentication and Nagaland provides pension through cash mode to majority of its beneficiaries due to geographical terrain.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1475 to be answered on 09.12.2025 regarding National Social Assistance Programme

Fund Release during the Last Five Years under IGNOAPS (2020-21 to 2024-25)

(Rs. in crore)

S.No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	186.77	141.55	194.7500	253.72	229.01
2	Bihar	1000.02	998.05	1059.14	1153.55	1085.59
3	Chhattisgarh	98.55	183.58	187.69	190.63	242.21
4	Goa	0.00	0.00	0.00	0.00	0.00
5	Gujarat	173.64	130.23	217.05	183.06	183.49
6	Haryana	34.96	0.00	180.39	0.00	0.00
7	Himachal Pradesh	39.34	9.85	29.56	72.91	0.00
8	Jharkhand	206.38	327.09	270.16	196.36	238.39
9	Karnataka	300.73	291.52	243.66	303.75	68.31
10	Kerala	175.96	0.00	0.00	366.66	78.64
11	Madhya Pradesh	465.46	392.16	663.28	578.58	622.81
12	Maharashtra	305.48	241.31	135.68	0.00	483.42
13	Odisha	351.85	417.15	412.31	406.55	304.20
14	Punjab	36.03	8.47	0.00	9.35	17.82
15	Rajasthan	251.48	65.86	443.91	211.41	399.86
16	Tamil Nadu	201.26	589.85	305.96	427.97	413.65
17	Telangana	213.17	71.74	144.89	112.23	0.00
18	Uttar Pradesh	1247.08	1272.82	1473.63	1257.23	1425.52
19	Uttarakhand	98.76	48.42	105.98	77.79	97.56
20	West Bengal	367.05	240.96	381.44	567.02	460.52
21	Arunachal Pradesh	0.00	0.00	0.00	8.34	0.00
22	Assam	253.80	247.60	254.44	234.92	242.14
23	Manipur	25.92	4.29	22.39	13.28	18.82
24	Meghalaya	17.19	8.69	17.92	18.23	18.27
25	Mizoram	9.35	4.72	9.30	9.23	12.00
26	Nagaland	18.47	14.16	19.38	15.34	26.60
27	Sikkim	8.17	0.00	7.04	0.00	0.00
28	Tripura	9.85	22.98	25.31	37.26	45.35
29	A&N Islands	0.79	0.00	0.00	0.00	0.00
30	Chandigarh	0.00	0.00	0.00	0.00	0.00
31	D&N Haveli and D&D	0.00	0.00	0.00	0.00	0.00
32	NCT Delhi	23.04	34.10	0.00	0.00	93.55
33	J & K	22.88	35.07	19.26	73.13	31.61
34	Ladakh	0.95		3.03	0.00	4.61
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00
36	Puducherry	8.22	4.18	0.00	0.00	0.00
	TOTAL	6152.60	5806.40	6827.55	6778.50	6843.95

Annexure referred to in part (b) of Lok Sabha Unstarred Question No. 1475 to be answered on 09.12.2025 regarding National Social Assistance Programme

Funds released for Scheduled Caste (SC) and Scheduled Tribe (ST) beneficiaries under NSAP

(Rs in lakh)

S.No	States/UTs	2021-22		2022-23		2023-24		2024-25		2025-26*	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	Andhra Pradesh	5034.99	1799.73	6222.87	3079.24	7630.8	4146.63	6673.89	3614.51	5153.8	2783.85
2	Bihar	26715.75	12668.07	27440.01	6590.94	28487.75	1153.56	22971.92	861.95	13468.56	575.90
3	Chhattisgarh	5559.59	2711.72	5785.20	2862.35	5420.75	4404.44	7043.41	4208.96	2879.93	1558.68
4	Goa	0	0	0.00	0.00	0	0	0	0	0	0.00
5	Gujarat	3739.14	1817.78	4898.43	2290.68	3034.08	7045.75	3357.51	5243.27	1364.75	2174.48
6	Haryana	0	0	4963.74	2402.90	0	0	58.93	60.04	668.02	375.63
7	Himachal Pradesh	250.28	119.33	744.78	352.22	1779.2	933.81	0	0	1521.23	800.56
8	Jharkhand	9635.37	4663.87	8063.59	3956.10	5445.9	3073.99	6280.94	3400.59	4713.79	2475.60
9	Karnataka	9871.3	4881.69	7826.08	4914.91	8465.12	4738.07	1446.54	3499	11663.66	6409.35
10	Kerala	0	0	0.00	0.00	11729.23	6309.98	2586.57	1397.53	5302.04	2899.69
11	Madhya Pradesh	11914.9	5829	20008.64	9787.68	16178.56	8603.89	17319	9217.56	10866.52	5791.90
12	Maharashtra	5796.21	2778.97	3319.73	1601.29	0	0	10730.91	5688.72	0	0.00
13	Odisha	13182.7	6440.38	13378.79	6608.73	12036.83	9465.93	10353.23	5831.26	2400.49	1382.46
14	Punjab	225.1	107.76	0.00	0.00	280.48	0	445.98	0	216.94	0.00
15	Rajasthan	1951.53	940.01	13616.31	9021.07	6039.63	3211.87	11992.52	6412.56	1598.42	911.93
16	Tamil Nadu	15760.65	11547.71	7106.89	9313.32	13135.82	7060.3	13291.75	7960.57	7583.17	4046.18
17	Telangana	2223.92	1077.86	4478.40	2169.62	3285.27	1751.68	0	0	3372.37	1796.76
18	Uttar Pradesh	35337.97	12099.6	36602.61	17597.55	26688.3	13923.86	36630.12	19635.41	15119.7	8189.48
19	Uttarakhand	533.81	248.25	123.70	2571.39	1780.83	924.79	2280.99	1230.22	1590.76	820.66
20	West Bengal	9020.86	4535.77	12492.73	6158.86	18739.3	10261.48	16179.62	9978.39	11548.81	6291.57
21	Arunachal Pradesh	0	0	0.00	0.00	87.35	320.33	0	0	0	0
22	Assam	2396.37	6089.41	2657.83	7198.45	2119.28	7795.52	2203.09	8161.54	715.02	2627.37
23	Manipur	25.36	117.97	132.26	614.94	113.8	430.5	159.65	590	0	0
24	Meghalaya	0	1113.9	108.07	488.95	158.77	584.12	159.46	586.84	122.98	457.12
25	Mizoram	0	509.72	0.00	967.10	0	969.35	0	1401.14	0	199.55
26	Nagaland	0	1594.05	0.00	2255.87	0	1714.61	0	3058.37	0	1862.17
27	Sikkim	0	0	169.27	79.30	0	0	0	0	0	0
28	Tripura	138.54	640.16	635.25	298.10	312.65	1168.55	406.75	1299.52	316.49	1174.39
29	A&N Islands	0	0	0.00	0.00	0	0	0	0	0	0
30	Chandigarh	0	0	0.00	0.00	0	0	0	0	0	0
31	D&N Haveli and D&D	0	0	0.00	0.00	0	0	0	0	0	0
32	NCT Delhi	234.74	177.04	0.00	0.00	0	0	444.44	362.31	52.3	18.33
33	J & K	179.62	51.47	98.01	87.00	369.52	327.24	248.32	206.38	131.12	110.47
34	Ladakh	0	0	13.15	174.15	0	0	20.67	265.88	0	0
35	Lakshadweep	0	0	0.00	0.00	0	0	0	0	0	0
36	Puducherry	27.22	10.33	0.00	0.00	0	0	0	0	0	0
TOTAL		159755.9	84571.55	180886.33	103442.71	173319.22	100320.25	173286.21	104172.52	102370.87	55734.08

* As on 04/12/2025

Annexure referred to in part (c) of Lok Sabha Unstarred Question No. 1475 to be answered on 09.12.2025 regarding National Social Assistance Programme

Amount of top-up being paid by States/ UTs

(In Rs.)

Sl. No.	State	60-79 years	80 years and above
1	Andhra Pradesh	3800	3500
2	Arunachal Pradesh	1300	1500
3	Assam	50	50
4	A & N Island	2300	2500
5	Bihar	900	600
6	Chandigarh	1000	1000
7	Chhattisgarh	300	150
8	Delhi	1800-2300	2000
9	D&N Haveli and Daman & Diu	800	500
10	Goa	-	-
11	Gujarat	800	750
12	Haryana	2800	2500
13	Himachal Pradesh	1500	1200
14	J&K	800	500
15	Jharkhand	800	500
16	Karnataka	400-1000	700
17	Kerala	1400	1100
18	Lakshadweep	800	500
19	Madhya Pradesh	400	100
20	Maharashtra	800	500
21	Manipur	0	0
22	Meghalaya	550	300
23	Mizoram	1000	1000
24	Nagaland	0	0
25	Odisha	300	200
26	Punjab	1500	1500
27	Puducherry	2300	3000
28	Rajasthan	800	500
29	Sikkim	1300 - 1800	2000
30	Tamil Nadu	1000	700
31	Telangana	1816	1516
32	Tripura	1800	1500
33	Uttarakhand	1300	1000
34	Uttar Pradesh	800	500
35	West Bengal	800	500
36	Ladakh	800	500

*** As per information received from States/UTs.**

Annexure referred to in part (d) of Lok Sabha Unstarred Question No. 1475 to be answered on 09.12.2025 regarding National Social Assistance Programme

Male and Female beneficiaries under IGNOAPS

	State	Female	Male
1	ANDAMAN AND NICOBAR	239	343
2	ANDHRA PRADESH	308964	354772
3	ARUNACHAL PRADESH	3673	2220
4	ASSAM	342017	333343
5	BIHAR	1617991	1538540
6	CHANDIGARH	1287	1091
7	CHHATTISGARH	268952	307792
8	DELHI	61607	41690
9	GOA	2938	4369
10	GUJARAT	292823	325242
11	HARYANA	120515	139343
12	HIMACHAL PRADESH	49192	43986
13	JAMMU AND KASHMIR	53389	72488
14	JHARKHAND	434592	415486
15	KARNATAKA	477389	421929
16	KERALA	217327	241445
17	LADAKH	3008	3470
18	LAKSHADWEEP	64	56
19	MADHYA PRADESH	633212	779335
20	MAHARASHTRA	633205	470771
21	MANIPUR	32762	22893
22	MEGHALAYA	32537	23193
23	MIZORAM	13247	11275
24	NAGALAND	24943	20998
25	ODISHA	549003	846306
26	PUDUCHERRY	10238	7475
27	PUNJAB	25181	16866
28	RAJASTHAN	385287	433852
29	SIKKIM	769	948
30	TAMIL NADU	737809	453059
31	TELANGANA	189954	287530
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4889	3865
33	TRIPURA	55987	66056
34	UTTARAKHAND	100747	103810
35	UTTAR PRADESH	1432260	2015219
36	WEST BENGAL	551009	720955

*** Based on number of eligible beneficiaries whose database has been digitized on NSAP-PPS portal or State cap of number of beneficiaries, whichever is less.**

Category wise beneficiaries under IGNOAPS

S. No.	States/UTs	IGNOAPS		
		OTHER	SC	ST
1	Andhra Pradesh	454859	143433	65444
2	Bihar	2163668	682283	311305
3	Chhattisgarh	442728	138505	63196
4	Goa	5008	1579	721
5	Gujarat	425489	133944	61115
6	Haryana	178085	56157	25623
7	Himachal Pradesh	63855	20136	9187
8	Jharkhand	702358	194151	88585
9	Karnataka	616374	194365	88683
10	Kerala	321651	94187	42975
11	Madhya Pradesh	1079401	340375	155303
12	Maharashtra	773290	240086	109544
13	Odisha	979528	301526	137577
14	Punjab	80636	22193	10126
15	Rajasthan	564668	178060	81244
16	Tamil Nadu	878900	277149	126455
17	Telangana	329160	103796	47359
18	Uttar Pradesh	3645419	739694	337500
19	Uttarakhand	140183	44205	20169
20	West Bengal	877979	276858	126322
21	Arunachal Pradesh	5893	0	5893
22	Assam	586175	37851	71971
23	Manipur	31609	1876	22406
24	Meghalaya	7607	417	47710
25	Mizoram	1295	11	23218
26	Nagaland	1362	49	44530
27	Sikkim	12287	422	4219
28	Tripura	79285	14303	41644
29	A&N Islands	247	23	315
30	Chandigarh	1144	84	1150
31	D&N Haveli and D&D	3663	348	4743
32	NCT Delhi	104323	4939	4562
33	Jammu & Kashmir	118957	5896	5445
34	Ladakh	4481	1377	628
35	Lakshadweep	85	5	65
36	Puducherry	16108	834	771

* Based on State/UT cap of number of beneficiaries
